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SLP(Crl.)... 12680 OF 2001

ITEM No.28

Court No. 3

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CC (CRL) 12680/2001

Petition(s) for Special Leave to Appeal(Crl.).../2001

(From the judgement and order dated 03/08/2001 in CRLA 114/93
of The HIGH COURT OF MADRAS)

LAKSHMANAN & ORS.

Petitioner (s)

VERSUS

STATE OF TAMIL NADU & ORS.

Respondent (s)

(for exemption from surrendering)

Date : 05/11/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAIAK
HON'BLE MR. JUSTICE R.P. SETHI

For Petitioner (s) Mr. T. Harish Kumar,Adv.for
Mr. V. Krishna Murthy,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....J.
.SP2

Application for exemption from surrendering stands
rejected.

Put up after 3 weeks subject to filing proof of
surrender.

.SP1

(Y.P.Dhamija) (Suneet Bala Sharma)@@
AA
Court Master Court Master@@
AAAA